

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal © No.11439-11440/2019

(Arising out of impugned final judgment and order dated 06-03-2019 in CN No. 444/2004 06-03-2019 in MS No. 35079/2018 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

SUKHDEO SINGH

Petitioner(s)

VERSUS

SOHAN LAL & ORS.

Respondent(s)

(IA No. 153126/2019 - APPLICATION FOR SUBSTITUTION
IA No. 153127/2019 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 74106/2019 - EXEMPTION FROM FILING O.T.)

Date : 18-07-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Sudhir Naagar, AOR
Mr. Mohit Singh, Adv.
Mr. Dharendra Yadav, Adv.

For Respondent(s) Mr. Dushyant Parashar, AOR
Mr. Dinesh Pandey, Adv.
Mr. Manu Parashar, Adv.
Mr. Muthu M. Velpalani, Adv.

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Ms. Shweta Yadav, Adv.
Mr. Vinayak Mohan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for respondent Nos.1 to 8 seeking an adjournment, hearing of the matters is adjourned by one week.

(VIJAY KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)